

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

RAN INDIA STEELS PRIVATE LIMITED

(UNDER CIRP) OPERATED IN MANUFACTURING OF STEEL AND STEEL PRODUCTS,
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL	RELEVANT PARTICULARS		
1	Name of the Corporate Debtor along with PAN & CIN/LLP No.	Ran India Steels Private Limited CIN: U93090TN1995PTC039896 PAN: AABCR5529D	
2	Address of the Registered office	First Floor, New No. 510, Old No.164, T.T.K Road, Alwarpet, Chennai, Tamil Nadu, India, 600018	
3	URL of website	Not Available	
4	Details of place where majority of fixed assets are located	I. Ran India Steels (P) Ltd., Unit – I, S. F. No. 265 / 2 E, Nallur Village, Kavundi palayam (Post), Kandampalayam (Via), Paramathi Velur (T.K), Namakkal (DT) – 637203, ii. Ran India Steels (p) Ltd., Unit – II, S.F.No. 255/6A2, Nallur Village, Kavundipalayam (Post), Kandampalayam (Via) Paramathi Velur (T.K), Namakkal (D.T) - 637 203	
5	Installed capacity of main products/ services	S.No.	Products/Service Capacity
		i.	Rolling Mill(TMT Bars) 54,000 MTPA
		ii.	Melting(Ingots) 36,000 MTPA
		iii.	Billet Production Unit 43,800 MTPA
		iv.	Ingot Production 3,000 MTPA
6	Quantity and value of main products/ services sold in last financial year	Quantity and value of main products/services sold during the last financial year is NIL.	
7	Number of employees/ workmen	NIL on Insolvency Commencement Date	
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be obtained by requesting on Email: cirp.ranindia@gmail.com	
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The details can be obtained by requesting on Email: cirp.ranindia@gmail.com	
10	Last date for receipt of expression of interest	November 15, 2025	
11	Date of issue of provisional list of prospective resolution applicants	November 25, 2025	
12	Last date for submission of objections to provisional list	November 30, 2025	
13	Date of issue of final list of prospective resolution applicants	December 10, 2025	
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective Resolution applicants	December 15, 2025	
15	Last date for submission of resolution plans	January 14, 2026	
16	Process email id to submit Expression of Interest	cirp.ranindia@gmail.com	
17	Details of the Corporate Debtor's registration status as MSME	As per the information made available to the RP, the Corporate Debtor is a registered MSME (Medium Enterprise)	

P Balasubramanian
Resolution Professional of Ran India Steels Private Limited
IBBI Registration No. IBBI/IPA-001/IP-P-02867/2024-2025/14404

AFA valid up to December 31, 2025

Date: 31-10-2025

Place: Karur

85/3, Sukkaliyur, Karuppampalayam Village,
Karur, Tamil Nadu, 639003

[illegible]

		Reg.Off.: Srinivasa Tower, 1st Floor, Door No. 5, Old No. 11, 2nd Lane, Cenapatha Road, Alwarpet, Teynampet, Chennai-600018 Head Office. Level 3, Wockhardt Towers, East Wing C-2, G Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051 Website: http://www.truhomefinance.in
SYMBOLIC POSSESSION NOTICE		
Whereas, The undersigned being the authorised officer of Truhome Finance Limited (Formerly Shriram Housing Finance Limited) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under Section 13(12) read with Rule (3) of the Security Interest (Enforcement) Rules, 2002 issued demand notice to the Borrowers details of which are mentioned in the table below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. [The Borrowers having failed to repay the amount, notice is hereby given to the Borrower and the public in general that the undersigned has taken POSSESSION of the property described herein below in exercise of powers conferred on him under Sub Section (4) of section 13 of Act read with rule 8 (of the security interest enforcement) rules, 2002 on this 29th Day of October of the year 2025. The Borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Truhome Finance Limited (Formerly Shriram Housing Finance Limited) for an amount as mentioned herein below and interest thereon. [The Borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.]		
Borrower's Name and Address		
Mr. Venkatachalapathy S/o Mr. Elaiya perumal 1/A kaladi Middle street Puliyanukudi Tenkasi – 627855 Mr. Mathesh Kumar S/o Mr. Venkatachalapathy 1/A kaladi Middle street Puliyanukudi Tenkasi – 627855		
Amount due as per Demand Notice		
Rs. 1167727/- (Rupees Eleven lak sixty seven thousand seven hundred and twenty seven Only) as on 09-12-2024 under reference of Loan Account No. SHLHTIRU000445 along with further interest as mentioned hitherto and incidental expenses, costs etc. Date of Demand Notice- 09-12-2024 Date of Symbolic possession – 29.10.2025		
Description of Mortgaged Property		
All part and parcel of the property situated at Tenkasi District, Puliyanukudi SRO, Ayan puliyanukudi Village, SF No.281/1J Land with building bounded on the following boundaries West: Property Belongs to Mr. Bharathan , North:East west Street , South:Karuppahai House Plot East:Ravikumar Vacant Land Total extent of the property is 1394.604 Sq.ft With all easement and pathway rights.		
Place: TENKASI Date : 29/10/2025		Sd/- Authorised Officer- Truhome Finance Limited (Earlier known as Shriram Housing Finance Limited)

NIDO HOME FINANCE LIMITED

(formerly known as Edelweiss Housing Finance Limited) Regd Office: 5th Floor, Tower 3, Wing B, Kohnor City Mall, Kohnor City, Kirod Road, Kuria (W), Mumbai-400070. Regional Office at: Office No. 407-410, 4th Floor, Kakade Bizz Icon, CST 2687B, Ganeshkhind Road, Bhamburde, Shivaji Nagar, Pune, Maharashtra 411016



E-AUCTION – STATUTORY 30 DAYS SALE NOTICE

Sale by E-Auction under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and The Security Interest (Enforcement) Rules, 2002.

This notice is hereby given to public in general and in particular to borrower and guarantor that below mentioned property will be sold on "AS IS WHERE IS" BASIS "AS IS, WHERE IS" AND "WHATSOEVER THERE IS" for the recovery of amount as mentioned in the appended table till the recovery of full amount. The said property is mortgaged to M/s Nido Home Finance Limited (formerly known as Edelweiss Housing Finance Limited) for the loan availed by Borrower(s), Co borrower(s) and Guarantor(s). The secured creditor is having physical possession of the below mentioned Secured Asset.

Sl. No.	Name of Borrower(s)/Co Borrower(s)/ Guarantor(s)	Amount of Recovery	Reserve Price and EMD	Date & Time of the Auction
1.	PONNNUSAMY G (Borrower) PANITHA (Co Borrower)	Rs.9,40,747/- (Rupees Nine Lakhs Forty Thousand Seven Hundred Forty Seven only) as on 17.09.2025 + further Interest thereon + Legal Expenses for LNAEMSTH00001330/38781	Rs.13,61,950/- (Rupees Thirteen Lakhs Sixty One Thousand Nine Hundred Fifty Only) Earnest Money Deposit- Rs.1,36,195/- (Rupees One Lakhs Thirty Six Thousand One Hundred Ninety Five Only)	09-12-2025 Between 11 am to 12 pm Noon (With 5 Minutes Unlimited Auto Extensions)

Date & Time of the Inspection: 28-11-2025 between 11.00 am to 3.00 pm

Physical Possession Date: 26-08-2025

Description of the secured Asset: Namakkal Registration District, Namakkal Sub-Registration District, Namakkal Taluk, Pillaiakalathur Village, in Namakkal S.O.348/11, in A Total Extent of 0.0077.5. In This in A Specific Extent of 834 Sq.Ft., Or Land Within The Following Boundaries: - East Of Govt Karadu Land, Border West Of Muthusami's Other Property, North Of Subramaniam's Other Property, South Of Common Well Other Property; In This, 834 Sq.Ft., Of Land With Westing D.No.1/196, In This E.B.No.943, With All Easementary Rights.

Note:- 1. The auction sale will be conducted online through the website <https://sarfaesi.auctiontger.net> and Only those bidders holding valid EMD, IN PROOF OF PHOTO PROOF, PAN CARD and have duly remitted payment of EMD through DEMAND DRAFT / NEFT/RTGS shall be eligible to participate in this "online e-auction".

2. The intending bidders have to submit their EMD by way of remittance by DEMAND DRAFT / RTGS/NEFT to: **Beneficiary Name: NIDO HOME FINANCE LIMITED, Bank: STATE BANK OF INDIA Account No. 65226845199 - SARFAESI: Auction, NIDO HOME FINANCE LIMITED, IFSC code: SBIN001593.**

3. Last Date for submission of online application bid form along with EMD is 08-12-2025.

4. For detailed terms and condition of the sale, please visit the website <https://sarfaesi.auctiontger.net> or Please contact Mr. Maulik Shrivani Ph. +91- 6351896643/9173528727, Help Line e-mail ID: Support@auctiontger.net.

Mobile No. 9962784954/8667572466

Date: 31.10.2025

Sd/- Authorized Officer

Nido Home Finance Limited (formerly known as Edelweiss Housing Finance Limited)

E-AUCTION SALE NOTICE

EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED

CIN: U67100MH2007PLC174759

Retail Central & Regd. Office: Edelweiss House, Off CST Road, Kalina, Mumbai 400098

E-Auction Sale Notice for Sale of Immoveable Secured Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred to as "SARFAESI Act") read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002 ("Rules").

The financial facilities of Assignor mentioned herein (hereinafter referred to as "Assignor/Original Lender") have been assigned to **Edelweiss Asset Reconstruction Company Limited** acting in its capacity as trustee of various trusts mentioned clearly in column provided. Pursuant to the said assignment, EARC stepped into the shoes of the Assignor and exercises its rights as the secured creditor. That EARC, in its capacity as secured creditor, had taken possession of the below mentioned immovable secured assets under the provisions of Section 14 of SARFAESI Act. The Rules under said

Notice of 15 days for S.I.No. 1 & 2 and 30 days for S.I.No. 3 & 4 is hereby given to the public in general and in particular to the Borrower and Guarantor (s) that the below described immovable secured assets mortgaged in favor of the Secured Creditor, the physical possession of which has been taken by the Authorised Officer (AO) of Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" basis, for recovery of the amounts mentioned herein below due to EARC together with further interest and other expenses/costs thereon deducted for any money received by EARC from Borrower and Guarantor. The Reserve Price and the Earnest Money Deposit are mentioned below for each property.

DETAILS OF SECURED ASSET PUT FOR AUCTION:

S.I. No	Loan Account No/Name of the Selling Institution	Name of Borrower/ Co-Borrower	Trust name	Total Outstanding Dues INR as on 29-10-2025	Reserve Price (In Rs)	Earnest Money Deposit (EMD) In Rs	Date & Time of Auction	Type of Possession
1.	2100346/HDBFSL	1. M/S. Golden Bay Resorts ("Borrower") 2. Chitra Bakthavatsalam A (Co-Borrower) 3. Prabhu B ("Co-Borrower") 4. Yogesh B ("Co-Borrower")	EARC TRUST SC 410	Rs. 1,70,52,861.20	Item No:1 Rs. 25,00,000/- Item No: 2 Rs. 35,00,000/-	Item No: 1 Rs. 2,50,000/- Item No: 2 Rs. 3,50,000/-	Item No: 1 19-11-2025 at 12:00 noon Item No: 2 19-11-2025 at 11:00 AM	Physical

DESCRIPTION OF THE MORTGAGED PROPERTY: Item No 1: All That Piece And Parcel Of The Flat Bearing No. C 202, Second Floor, Measuring 708 Square Feet Including Common Area With Covered Car Parking Space In The Building Scheme Known As Ohm Tower Together With The Undivided Share Of Land Measuring 363.14 Square Feet Out Of The Property Bearing No.24, Rajendra Prasad Road, Vinayagapuram, Ambattur, Chennai 600 053, Of Oragadam Village, Ambattur Taluk, Tiruvallur District, Comprised In S.No.45/2, Patta No. 2825 As Per Patta New Sub Division S.No. 45/82 And 45/2b1 As Per T.S.No. 16 Ward No.A, Ward No.36, Measuring An Extent Of 5400 Square Feet And 5400 Square Feet And **The Land Bounded On** The: Approval No. Ppa No.07/03806/12 B.A.No. For S.No.45/2, North By: Channal, South By: Road, East By: Visalakshmi Plot, West By: Land Owned Mansi Finance Chennai Ltd., For S.No.45/2b1 North By: Channal, South By: Road, East By: Land Owned Mansi Finance Chennai Ltd., West By: Estate Land, Situated Within The Sub Registration District Of Ambattur And Registration District Of Chennai North. Item No 2: All That Piece And Parcel Of The Flat Bearing No.B 103, First Floor, Measuring 982 Square Feet Including Common Area With Covered Car Parking Space In The Building Scheme Known As Ohm Tower Together With The Undivided Share Of Land Measuring 493.8 Square Feet Out Of The Property Bearing No.24, Rajendra Prasad Road, Vinayagapuram, Ambattur, Chennai 600 053, Of Oragadam Village, Ambattur Taluk, Tiruvallur District, Comprised In S.No.45/2, Patta No. 2825 As Per Patta New Sub Division S.No. 45/82 And 45/2b1 As Per T.S.No. 16 Ward No.A, Ward No.36, Measuring An Extent Of 5400 Square Feet And 5400 Square Feet And The Land Bounded On The : Approval No. Ppa No.07/03806/12 B.A. No. 07/02422/12, For S.No.45/2, North By: Channal, South By: Road, East By: Visalakshmi Plot, West By: Land Owned Mansi Finance Chennai Ltd., For S.No.45/2b1, North By: Channal, South By: Road, East By: Land Owned Mansi Finance Chennai Ltd., West By: Estate Land, Situated Within The Sub Registration District Of Ambattur And Registration District Of Chennai North.

Note:- The earlier E-Auction held for Item No.2 Property on 10-09-2025 and for Item No.1 Property on 13-08-2025 was unsuccessful want of bidders

2.	403DND34258139 AND 403DND34404469 /BFL	1. Mr. GANESH KUMAR S ("Borrower") 2. Mrs. KAVITHA G ("Co-Borrower")	EARC TRUST SC 422	Rs. 92,75,910.33	Rs. 38,00,000/-	Rs. 3,80,000/-	19-11-2025 At 11:30 AM	Physical
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DETAILS OF THE MORTGAGED PROPERTY: Flat Bearing No: S1 With A Built-Up Area Measuring Of 784 Sq.Feet In The Second Floor, Including Common Area Together With An 417 Sq.Feet Of Undivided Share Of Land Out Of 2591 Sq.Feet Situated At Plot No: 102, In North Jagannathan Nagar, 2nd Street/Villakkam Chennai Pincode: 600 049 Ward No. 63, Zone -4, Comprised in Survey No: 252,253, 267 Part, Block No. 32, TS No: 30 of Konnur Village, Purasavalkam -Pembur Taluk, Chennai District And Being **Bounded On** The: North By: Vacant Land South By: 15 Feet Street, T.S No: 28 East By: Plot No: 101, T.S No: 29/2 West By: Plot No: 103, T.S No: 31 Measuring North By: 32 Feet 10 Inches, South By: 40 Feet 4 Inches, East By: 75 Feet 5 Inches, West By: 66 Feet 3 Inches, Within The Registration District Of North Chennai And Sub-Registration District Of Konnur.

Note:- The earlier E-Auction held on 11-09-2024 and 06-02-2025 was unsuccessful want of bidders

STL0000044330/ EHFL	1. Mr. S. BAVANI "Borrower" 2. Mrs. ELUMALAI K ("Co-Borrower")	TRUST SC 417	Rs. 49,12,267.30	Rs. 21,40,000/-	Rs. 2,14,000/-	03-12-2025 at 11:30 AM	Physical
DETAILS OF THE MORTGAGED PROPERTY: All that Piece and Parcel of Land and building bearing Door No.63, Kathan Street, Periya Natham, Chengalpattu Taluk, Kancherpuram District, Land Measuring an extent of 629 Square feet, Comprised in Old Survey No.838, as per Extract T.S.No.638/2, Ward No. IV, Block No. 12, Situated at Chengalpattu Taluk, Chengalpattu Taluk and Kancherpuram District, and to land bounded on the - North by: Property belongs to Narasimhan South by: Property belongs to Kuppan East by: Land West by: Property belongs to Parthasarathy , Situated within the Registration District of Chengalpattu and Sub - Registration District of Chengalpattu Joint II							
4. 15600000 837	1. Mrs. J Mary Gnanaseelvi (Borrower & Mortgagee) 2. Mr. John Edwin Raj T (Co-Borrower & Edwini Raj T)	EARC TRUSTS C 477	Rs. 1,25,30,183.46	Rs. 30,00,000/-	Rs. 3,00,000/-	03-12-2025 at 12:30 PM	Physical
DETAILS OF THE MORTGAGED PROPERTY: All that Pieces And Parcels Of Immovable Property In Undivided Share Of Land Measuring 390 Sq Ft., Out Of The Property At Plot No. 2, Old Door No.12a (Part), New Door No.45 (Part), Thirunagar 4th Street, Vadapalain, Chennai- 600 026 Of Puliyur Village, Egmore- Nungambakkam Taluk Comprised in Paimash No.116, 117, 118 & 119 T.S.No.7/2, As Per Patta New T.S.No.7/69, Block No.2 Measuring 2969 Sq Ft., Together With The Flat Bearing No-F-2, First Floor Measuring 880 Sq. Ft., Inclusive Of Common Area And Common Shares And Bounded On The; East: 30 Feet Road, West: Saligramam Village Boundary, North: Ponpandi's Land, South: Plot No.3							
Important Information regarding Auction Process:							
1	All Demand Drafts (DD) shall be drawn in favor of "Edelweiss Asset Reconstruction Company Limited-EMD Account" and payable at Mumbai.						
2	EMD Payments made through RTGS shall be to: Name of the Account No: EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED - EMD ACCOUNT Account No: 004045156802 Name of the Bank: ICICI BANK IFSC Code: IFSC ICIC0000004						
3	Last Date of Submission of EMD	Received 1 day prior to the date of auction					
4	Place for Submission of Bids	1st Floor, Edelweiss House, off CST Road, Kalina, Mumbai-400098					
5	Place of Auction (Web Site for Auction)	E-Auction (https://auction.edelweissarc.in)					
6	Contact details	Toll free no - 18002666540 Website - https://auction.edelweissarc.in/					
7	Date & Time of Inspection of the Property	As per prior appointment					
For detailed terms and conditions of the sale, please refer to the link provided in EARC's website i.e. https://auction.edelweissarc.in							
Place: Chennai				Sd/- Authorized Officer			
Date: 31.10.2025				For Edelweiss Asset Reconstruction Company Limited			

